


**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 5<sup>th</sup> July, 2016.

**No. LJ(B) 83/93/259** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya is pleased to appoint Smti B.Blah, MCS, Block Development Officer of Thadlaskein C & R D Block, West Jaintia Hills District as Executive Magistrate in the interest of Public Services within West Jaintia Hills District with immediate effect and till she holds the said post.

  
Joint Secretary to the Govt of Meghalaya,  
Law (B) Department.


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**Memo No.LJ (B) 83/93/259-A,**  
Copy to:-

**Dated Shillong, the 5<sup>th</sup> July, 2016**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Jaintia Hills District, Jowai for information with reference to your letter No. Estt.74/BB/2014/16, dt 1<sup>st</sup> July, 2016
3. The Personnel & A.R (A) Department for information.
4. Smti.B.Blah, MCS, Block Development Officer of Thadlakein C & RD Block, West Jaintia Hills, Jowai
5. The DEO (Data Entry Operator) LR Office, Room No. 221, Main Sectt Building for uploading the notification in the Law Department website
6. Guard File
7. Office Copy

By Order etc.,

  
Joint Secretary to the Govt of Meghalaya,  
Law (B) Department